

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,



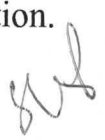
ORDER SHEET

COURT NO. : 1
23.10.2017
O.A./260/702/2011


YEDURA SYAM
-V/S-
D/O POST

ITEM NO:8
FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. J.K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. This is a case of 2011. Applicant is not appearing since long. Even on 10.10.2017 and 11.10.2017 opportunity was granted to the applicant to plead his case. Till date he did not turn up. Hence, the O.A. is dismissed for default due to non prosecution.</p> <div><div> (DR. MRUTYUNJAY SARANGI) MEMBER (A)</div><div> (SUSHSANTA KUMAR PATRNAIK) MEMBER (J)</div></div> <p>kb</p>

On 23.10.17
Copies of order
are being prepared
for counsels for
both side.

24.10.17

24.10.17